

**COMMITTEE
ON
GOVERNMENT ASSURANCES**

SECOND REPORT

(THIRD LOK SABHA)

(Presented on the 30th April, 1964)



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**LOK SABHA SECRETARIAT
NEW DELHI**

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PERSONNEL OF THE COMMITTEE ON GOVERNMENT
ASSURANCES

1. Shri R. R. Morarka—*Chairman*.
2. Shri S. C. Balakrishnan.
3. Sardar Buta Singh.
4. Shrimati Zohrabai Akbarbhai Chavda.
5. Shri R. Muthu Gounder.
6. Shri Shiv Charan Gupta.
7. Shri P. S. Nataraja Pillai.
8. Shri G. Yallamanda Reddy.
9. Shri Sadhu Ram.
10. Shri H. Siddananjappa.
11. Shri Ajit Pratap Singh.
12. Shrimati Ramdulari Sinha.
13. Shri Sumat Prasad.
14. Shri Sivamurthi Swami.
15. Shri Ramachandra Ulaka.

SECRETARIAT

Shri B. B. Tewari—*Deputy Secretary*.

REPORT

I

Introduction

1. The Chairman of the Committee on Government Assurances having been authorised by the Committee to present the report on their behalf, hereby present this Second Report of the Committee.

2. The Committee was nominated by the Speaker on the 1st May, 1963.

II

Sittings of the Committee

3. After the presentation of its First Report (Third Lok Sabha) on the 2nd May, 1963, the Committee held four sittings (namely: on the 11th September, 1963; 17th December, 1963; 10th April, 1964 and 21st April, 1964). At these sittings, the Committee considered the nature and extent of implementation of a number of assurances. The Committee also reviewed the pending assurances which were referred to it by the corresponding Committee of the Second Lok Sabha as also the assurances given during the Second, Third and Fourth Sessions of the Third Lok Sabha. The relevant Minutes of the sittings of the Committee were laid on the Table of the House from time to time.

III

Implementation of Assurances

4. The Committee felt satisfaction that there was marked improvement in the implementation of assurances. The Committee noted that the present position of implementation of assurances was that during the First to Sixth Sessions of the Second Lok Sabha, out of 1657 assurances, 1233 had been implemented leaving a balance of 424, whereas during the corresponding period of the present Lok Sabha, out of 1346 assurances given, as many as 1172 had been implemented leaving a balance of only 174.

The Committee, however, felt that there was scope for further improvement inasmuch as there were certain assurances, though small in number, in regard to which there should not have been any difficulty in collecting the requisite information specially those which asked for factual information relating to subjects which were directly the concern of the Central Government. The Committee reiterated their earlier view that if the implementation of assurances was delayed beyond a reasonable time, they lost their value and public interest and the whole idea of assurances was defeated. The Committee accordingly desired that effective steps might be taken by Government to implement the pending assurances as early as possible.

IV

Statistics of pending assurances pertaining to Third Lok Sabha

5. A statement showing the statistics regarding implementation of assurances pertaining to the First to Sixth Sessions of Third Lok Sabha is appended to this Report. (Appendix I).

V

Dropping of an assurance in public interest

6. In regard to an assurance given in reply to Unstarred Question No. 226, on 10th November, 1962, regarding the main recommendations of the Reviewing Committee for Survey of India and National Atlas Organisation, the Minister of Parliamentary Affairs sent a communication to the Chairman requesting to drop the assurance as it was not in the public interest to disclose the report. After consideration of the said communication, the Committee agreed that the assurance might be dropped.

VI

Pending assurances pertaining to Second Lok Sabha

7. The Committee failed to appreciate the delay in the implementation of assurances pertaining to the Second Lok Sabha, some of which were pending for as long a period as 5½ years, in spite of the recommendations of the Committee communicated to Government from time to time. The Committee felt that most of them were of such a nature as could have been implemented without any difficulty long ago. The Committee at their sitting held on the 10th April, 1964 again considered these pending assurances and fixed a time limit of three months within which assurances of Second Lok Sabha should be fulfilled by Government. In cases where it was not possible to do so, the Committee desired that full justification might be communicated for its information.

A Ministry-wise statement of pending assurances pertaining to Second Lok Sabha, showing the period for which they are outstanding is appended as Appendix II, and the detailed particulars of these assurances are listed in Appendix III.

NEW DELHI,
The 30th April, 1964.

R. R. MORARKA,
Chairman,
Committee on Government Assurances.

APPENDIX I

[Vide para 5 of Report]

Statement showing the position regarding implementation of assurances pertaining to 1st to 6th Sessions of Third Lok Sabha.

Session	Total No. of assurances given	No. of assurances implemented	Balance
1st Session, 1962	446	431	15
2nd Session, 1962	245	234	11
3rd Session, 1962-63	92	84	8
4th Session, 1963	291	253	38
5th Session, 1963	141	96	45
6th Session, 1963	131	74	57
TOTAL	1346	1172	174

APPENDIX II

[Vide para 7 of Report]

Ministry-wise statement of pending assurances pertaining to Second Lok Sabha together with period for which they are outstanding as on the 21st April, 1964

S. No.	Name of the Ministry	5 years 7 months old	5 years 2 months old	4 years 1 month old	3 years to 3 years 7 months old	2 years 8 months old	2 years to 2 years 5 months old	Total
1.	Education	1	..	1	2
2.	Food and Agriculture	1	1
3.	Health . . .	1	1	2
4.	Home Affairs	1	..	2	3
5.	Industry.	1	..	1
6.	Transport	1	1	2	4
7.	Works, Housing and Rehabilitation.	1	1
	TOTAL . . .	1	1	1	6	2	3	14

APPENDIX III

[Vide para 7 of Report]

Pending assurances pertaining to Second Lok Sabha

S. No.	Date & Reference	Question	Promise made
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FIFTH SESSION, 1958

(Ministry of Health)

Central Health Services

- | | | | |
|---|---|--|-------------------------------------|
| 1 | Unstarred Question No. 1757, dated 10-9-58 by Shri Sadhu Ram. | What is the number of S. C. & S. T. doctors who are going to be confirmed at the initial constitution of the Central Health Service. | The information is being collected. |
|---|---|--|-------------------------------------|

SEVENTH SESSION, 1959

(Ministry of Home Affairs)

Untouchability

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|---|--|---|---|
| 2 | Unstarred Question No. 625, dated 20-2-59 by Shri B. K. Gaikwad. | (a) whether it is a fact that there are certain communities which are treated as untouchables but not included in the list of Scheduled Castes; and
(b) the names of such communities and their population State-wise? | As soon as proposals from all the State Governments/ Union Administrations are received, a comprehensive legislation will be introduced in the Parliament to amend the Scheduled Castes and Scheduled Tribes Lists Modification Order 1956. |
|---|--|---|---|

TENTH SESSION, 1960

(Ministry of Works, Housing and Rehabilitation)

World Agricultural Fair

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|---|--|--|--|
| 3 | Starred Question No. 916, dated 17-3-60 by Shri P. G. Deb. | Request from the Bharat Krishak Samaj for waiving the ground rent of the land and rent for the structures occupied by the World Agriculture Fair in Delhi. | During supplementaries the Minister of Works, Housing and Rehabilitation said, "we are looking into the question. The Ministry of Finance will also be consulted before we take a final decision in the matter." |
|---|--|--|--|

The Speaker said, "... the hon. Minister will certainly look into the question and see what

S. No.	Date & Reference	Question	Promise made
			amount has been realised (by the Bharat Krishak Samaj from the World Agriculture Fair)."
ELEVENTH SESSION, 1960			
(Ministry of Home Affairs).			
4	5-9-60	Discussion on the Ninth Report of the U.P.S.C.	Shri B. N. Datar gave an assurance that Government would consider the suggestion made by the Speaker that a list of candidates should be appended to the Report of the U.P.S.C. indicating the persons who had secured good positions in the written tests but had not qualified in the <i>viva voce</i> test.

Jail Manual

- 5 Unstarred Question No. 2161, dated 6-9-60 by Shri Ram Krishan Gupta and 3 others.
- (a) whether the draft Jail Manual has been printed; and
- (b) if so, whether a copy of the same will be laid on the Table.
- The draft Jail Manual has been printed and copies have been forwarded to the State Governments for their views. The draft Manual will be examined in the light of the comments received and a copy will be laid on the Table after it has been finalised.

TWELFTH SESSION, 1960

(Ministry of Education)

Committee on Moral and Religious Education

- 6 Starred Question No. 102, dated 16-11-60 by Shri Bhakt Darshan and 3 others.
- (a) what steps have been taken by the Ministry to implement the recommendations made by a Special committee appointed on moral and religious education ;
- (b) the action taken in this connection by the University Grants Commission; and
- (c) the steps being taken by various State Governments in this matter.
- (b) and (c). Information is being collected and will be placed on the Table in due course.

S. No.	Date & Reference	Question	Promise made
<i>(Ministry of Food and Agriculture)</i>			
7	12-12-1960	Discussion on the Prevention of Cruelty to Animals Bill.	The Minister assured the House that, as soon as the Act came into force, a Committee for control and supervision of experiments on animals would be appointed.
<i>(Ministry of Health)</i>			
Medical Personnel			
8	Unstarred Question No. 2225, dated 22-12-60 by Shri Morarka.	Asking the Minister of Health to lay a statement on the Table showing :	The requisite information is being collected and will be laid on the Table.
(a) the number of (i) hospitals ; (ii) hospital beds; (iii) doctors; and (iv) nurses in 1950-51 ;			
(b) the plan targets for the above items for the First and Second Five Year Plans, the achievements during the same period together with the financial allocations and the amounts actually spent during the First and Second Plan periods so far; and			
(c) the reason for the shortfall, if any, in achieving the physical targets.			
THIRTEENTH SESSION, 1961			
<i>(Ministry of Transport)</i>			
National Highways			
9	Starred Question No. 727, dated 9-3-61 by Shri Raghunath Singh and 7 others.	Whether it is a fact that, as per present programme, it is likely that there may be no missing links in our National Highways by the end of the Third Five Year Plan, but about 35 major bridges will remain to be provided.	Necessary information about bridges on the following National Highways is being collected : N. H. Nos. 11 (Agra-Jaipur-Bikaner), 12 (Jabalpur-Bhopal-Biaora) and 13 (Sholapur-Chitradurga).

S. No.	Date & Reference	Question	Promise made
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FOURTEENTH SESSION, 1961

*(Ministry of Industry)***Fountain Pens**

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| 10 Unstarred Question No. 657 dated 10-8-61 by Shri Kalika Singh. | <p>(a) what is the existing installed capacity of fountain-pen manufacturing units in India and actual production of fountain-pens during 1958-59, 1959-60 and 1960-61 State-wise;</p> <p>(b) the yearly requirements of fountain-pens in India; and</p> <p>(c) the number and value of Indian fountain-pens exported to Asian and African countries during 1958-59, 1959-60 and 1960-61.</p> | The figures are being collected and will be laid on the Table. |
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*(Ministry of Transport)***Rapti Bridge**

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| 11 Starred Question No. 131, dated 8-8-61 by Shri Sinhasan Singh and 2 others. | <p>(a) whether it is a fact that one of the pillars of the bridge being constructed on the river Rapti near Gorakapur in order to connect the National Highway sank into the earth as a result of which the bridge collapsed into the river ;</p> <p>(b) whether it is a fact that U. P. Government have appointed a Committee of experts to enquire into the causes of this accident; and</p> <p>(c) if so, the personnel of this Committee, the location of head-quarters of the said Committee and whether any date has been fixed for presenting the report and making the recommendations by the Committee ?</p> | The report of the Committee when received will be laid on the Table of the Sabha. |
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S. No.]	Date & Reference	Question	Promise made
FIFTEENTH SESSION, 1961			
<i>(Ministry of Education)</i>			
Wastages in Education			
12	Starred Question No. 123, dated 23-11-61—supplementary by Dr. M. S. Aney.	Whether Government have examined the question of system of examination and the system of admission to Universities and whether any change in the system of examination and the rules of admission to Universities is under contemplation of the Government?	The University Grants Commission has recently appointed another Committee to investigate whether there has been any lowering of standards. . . . This Committee is making a thorough investigation into this whole problem and when the report of the Committee is available, the House will be informed, about it—and we would also take necessary measures.
SIXTEENTH SESSION, 1962			
<i>(Ministry of Transport)</i>			
Inter-State Transport			
13	Unstarred Question No. 281, dated 24-3-62 by Shri Raghunath Singh.	(a) what is the mileage of inter-State routes in the country, the number of trucks plying on them, the ton-miles covered by them, and the average distance over which goods are carried per truck on these routes; (b) the number of trucks, passenger goods separately, plying on these routes from year to year from the date of the appointment of the Inter-State Transport Commission to date; (c) to what extent, in respect of mileage, the National Highways of which there are about 15,000 miles in the country are used at present by motor transport carrying goods and passengers and what is the percentage of these trucks and buses to the total truck and bus population in the country;	The information required is being collected from the State Governments etc. and will be laid on the Table as soon as it becomes available.

S. No.	Date and Reference	Question	Promise made
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(d) the extent to which the originating traffic in the country, as distinct from feeder traffic, is carried by road transport, the railways and water transport respectively; and

(e) their average loads in the case of each service?

Senior Staff Councils

- | | | |
|---|--|--|
| 14 Unstarred Question No. 386, dated 23-3-62 by Shri P. C. Borooah. | <p>(a) The number of recommendations made by the Senior Staff Councils of the departments under the Ministry of Transport since the constitution of these Councils, year-wise;</p> <p>(b) how many of them have been implemented;</p> <p>(c) how many of the recommendations have been held in abeyance for more than one year; and</p> <p>(d) how many have been rejected by the departments and on what grounds?</p> | <p>The information is being collected and will be laid on the Table in due course.</p> |
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